

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): At the instance of the State Government necessary tests are being conducted both in Norway and the German Democratic Republic to determine the technical and economic feasibility of the project. Some tests are also being carried out by the National Metallurgical Laboratory, Jamshedpur. The results of these tests are being awaited.

तंत्र की पाइप लाइन

- *१३०. { श्री प्रकाशवीर शास्त्री :
श्री बिद्याचरण शुक्ल :
श्री अ० क० गोपालन :
श्री कुन्हन :
श्री हेम बरुआ :
श्री प्र० चं० बरुआ :
श्री अ० सि० सहगल :

क्या खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नतकटिया से नूनमती तक बनाई जाने वाली प्रस्तावित पाइप लाइन अपने नियत समय पर नहीं बन सकी और उस में कुछ बाधा आ गई है;

(ख) क्या यह भी सच है कि इस से कारखाने की क्षमता पर भी कुछ प्रभाव पड़ा है;

(ग) यदि हां, तो इस विलम्ब के फलस्वरूप कितनी हानि हुई है;

(घ) यह पाइप लाइन बनाने वाली कम्पनी कौन थी तथा किन कारणों से वह अपना काम यथासमय न कर सकी; और

(ङ) भविष्य के लिये क्या व्यवस्था सोची गई है जिस से कारखाने में पूरा काम होता रहे ?

खान और ईंधन मंत्री (श्री के० दे० भास्कराणी) :

(क) जी हां ।

(ख) तथा (ग). फ्रायल इण्डिया लि० और भारतीय शोधनशालाओं लि० के तकनीकी विशेषज्ञों द्वारा इन तथ्यों का परीक्षण किया जा रहा है ।

(घ) मैमर्स बर्मा फ्रायल कम्पनी (पाइप लाइन) को नाहरकटिया से बरीनी तक सम्पूर्ण लाइन का अभिकल्पन (designing) और निर्माण कार्य सौंपा गया था । पाइप लाइन के निर्माण के लिये मुख्य ठेकेदार मैमर्स मन्नेसमन्न-मेपेम (Mannesmann-Saipem) है ।

ठेकेदारों द्वारा पाइप लाइन के निर्माण में होने वाली सूचित की गयी देरी के निम्न-लिखित मुख्य कारण हैं:—

(१) १९६१ में विशेष रूप से अधिक तथा असामयिक वर्षा का होना;

(२) ब्रह्मपुत्र नदी में असामान्य बाढ़ों के कारण उत्पन्न होने वाली यातायात सम्बन्धी कठिनाइयाँ; और

(३) रेल द्वारा कम सुविधाओं की प्राप्ति ।

(ङ) पाइप लाइन और तत्सम्बन्धी सुविधायें पूरी हो चुकी हैं और शोधनशालाओं की आवश्यकताओं को पूरा किया जायेगा ।

Kolar Gold Mines

*131. Shri Hanumanthaiya: Will the Minister of Finance be pleased to state to whom the gold produced in Kolar Gold Field was sold:

- (i) prior to nationalisation;
- (ii) after nationalisation; and
- (iii) at what rates?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): Gold produced in these mines was being sold in the open market at the prevailing market prices both before and after nationalisation. From July 1958, the entire output is being taken over by the Central Government at the international parity price of

Rs. 62.5 per tola, but a grant is paid to the Mysore Government to avoid any dislocation to their finances.

Control of Chit Fund

67. **Shri E. Madhusudan Rao:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 1210 on the 5th December, 1961 and state:

(a) whether any decision has since been taken in regard to regulation and control of Chit Funds in Delhi; and

(b) if so, the details thereof?

The Minister of Finance (**Shri Morarji Desai**): (a) and (b). The proposal to extend the Madras Chit Funds Act, 1961 to the Union territory of Delhi is expected to be placed before the Advisory Committee for this territory at the next meeting of that Committee. The Act, when extended, will provide for the registration of the chit funds, the definition of the duties and obligations of the foremen in charge of such funds, the maintenance of proper accounts and the timely and orderly disbursement of the amounts due to the subscribers.

Delhi Municipal Corporation Buildings

68. **Shri E. Madhusudan Rao:** Will the Minister of Home Affairs be pleased to state:

(a) the time by which the work on new buildings of Delhi Municipal Corporation is likely to begin; and

(b) the total cost of the building and the main features thereof?

The Minister of State in the Ministry of Home Affairs (**Shri Datar**): (a) The Delhi Municipal Corporation hopes that the construction work would start in 18 to 24 months.

(b) The Corporation has approved the construction of buildings which are proposed to be seven storey high with a carpet area of two lakhs square

feet. The scheme contains main office buildings, a Council Chamber, an assembly hall to accommodate a thousand persons, garages, cycle stands, etc. The buildings will accommodate all the departments of the General Wing of the Corporation, the Delhi Transport Undertaking, the Delhi Electric Supply Undertaking, the Water Supply & Sewage Disposal Undertaking and the Delhi Development Authority. The cost is estimated at about Rs. 122 lakhs excluding the price of land.

List of Scheduled Castes and Scheduled Tribes

69. { **Shri D. C. Sharma:**
Shri Siddiah:

Will the Minister of Home Affairs be pleased to state:

(a) the up-to-date progress made in revising the list pertaining to the Scheduled Castes, Scheduled Tribes and other Backward Classes; and

(b) the details thereof?

The Minister of State in the Ministry of Home Affairs (**Shri Datar**): (a) and (b). Proposals for the revision of lists of Scheduled Castes and Scheduled Tribes have been received from all the State Governments except the Government of Madhya Pradesh. These are being examined in consultation with the Registrar General and the Commissioner for Scheduled Castes and Scheduled Tribes. As the Government of India do not have any list of Other Backward Classes the question of its revision does not arise.

Basic Schools in Delhi

70. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the further progress made by the Assessment Committee set up by the Delhi Education Directorate to evaluate the progress of basic schools in Delhi in completion of its work;